

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 16-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(CA)/1005/2018

NAME OF THE PETITIONER : Shri Loknath Ratho

NAME OF THE RESPONDENT(S) : Enmas Engineering Pvt Ltd

UNDER SECTION : Sec 59 of CA, 2013



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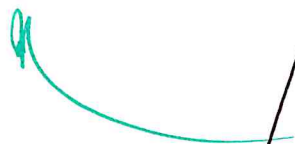
APPLICATION NUMBER : --

PETITION NUMBER : CP(CA)/1393/2018

NAME OF THE PETITIONER : Loknath Ratho

NAME OF THE RESPONDENT(S) : Enmas Engineering Pvt Ltd & others

UNDER SECTION : Sec 59 of CA, 2013





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SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CA(CA)/676/2020

NAME OF THE PETITIONER : N Soundarapandian and 2 Others

NAME OF THE RESPONDENT(S) : Enmas Engineering Pvt Ltd & 2 Others

UNDER SECTION : Sec 59 of CA, 2013





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SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(CA)/22/2018

NAME OF THE PETITIONER : B. Pattabiraman

NAME OF THE RESPONDENT(S) : Enmas Engineering Pvt Ltd & others

UNDER SECTION : Sec 241 & 242 r/w Sec 100 & 169 of
CA, 2013

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211. CP/1005/2018

212. CP/1393/2018

213. CA/676/2020

214. CP/22/2018

ORDER

Ld. Counsel Ms. Smrithi for the Applicant in item nos.211,212 and 214 and for R3 in item no.213.Ld. Counsel Mr. Karthik for the Applicant in item no.213. None for the Respondents in item nos.211, 212, and 214 and for the other Respondents in item no.213.

List the matters for hearing on **05.06.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

phk

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)